

PATNA HIGH COURT, PATNA

NOTICE – III / (ANNUAL VACATION) / 2021

Kindly take notice that, **an additional mode of payment of Court Fees** in Patna High Court has been enabled through the e-Pay portal of Hon'ble Supreme Court <https://pay.ecourts.gov.in>. A user manual for ePayment of Court Fees in Patna High Court may also be accessed at patnahighcourt.gov.in/pdf/UPLOADED/4992.pdf

Kindly take further notice that for the **vacation period**, **ePayment** of court fees through above mentioned mode shall be made **wef 08.06.2021** on an **experimental basis** for filing of those cases which have been allowed after mentioning.

From 21.06.2021, payment of **Court Fee shall become mandatory** for filing of all cases in Patna High Court and online payment of same may be made through ePay link.

This Notice shall be in supersession of all the previous notices in this regard.

By Order of Hon'ble the Chief Justice

Sd/-
Registrar General
Patna High Court, Patna.

Dated the 5th of June, 2021